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ITEM NO.64

REGISTRAR COURT.2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K. HANJURA

Petition(s) for Special Leave to Appeal (Civil) No(s).901/2014

RAM LAKHAN AND ORS

Petitioner(s)

VERSUS

SWAMI DAYAL AND ORS

Respondent(s)

(With prayer for interim relief and office report)

Date: 24/03/2014 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Anurag Kishore,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

None appears. Await the return of the service of notice already
issued to the respondents.
List again on 8.7.2014.

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| (M.K. HANJURA)
|Registrar

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